

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3075/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

LALLOO SINGH ALIAS PAHALWAN SINGH

Respondent(s)

Date : 30-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit K. Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Service is complete on sole respondent. No one has entered appearance on behalf of respondent.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

CD